



Honourable Shri Justice Avinash Pundalik Lavande

B.Sc.(Hons.), LL.B.(Special)

2004 – 2013

Justice Avinash Pundalik Lavande born on August 20, 1951. He was enrolled as an Advocate on September 10, 1975. He practiced for 28 years in the High Court of Bombay at Panaji and Subordinate Courts in Goa in Civil, Criminal and Constitutional matters. He specialized in Criminal Law. He was Additional Government Advocate; Government Advocate; and Public Prosecutor in the High Court of Bombay at Panaji. He was a Member of Goa Vidya Prasarak Mandal, Pondo-Goa. He was appointed as an Additional Judge of the Bombay High Court on March 15, 2004 and appointed as a permanent Judge on March 9, 2006. Retired on August 20, 2013.